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**HIGH COURT OF DELHI : NEW DELHI**

**(GENL.-ADMN.-I BRANCH)**

No. 3121 G-7/Genl.-I/DHC  
Dated: 02/03/24

To  
The Principal District & Sessions Judge (Hqrs.),  
Tis Hazari Courts,  
Delhi.



Sub: Notification regarding Licence of Advocate.

Sir,

I am directed to forward herewith a copy of Notification bearing Ref. No. 65/Gen/SF/2024 dated 22.02.2024, received from the Secretary, Bar Council of Delhi, on the above subject, with a request to circulate the same to all the Principal District & Sessions Judges, Delhi/New Delhi for information and necessary action.

Yours faithfully,

*[Signature]*  
2/3/2024

Administrative Officer (J)  
For Registrar General

Encl.: as above.

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 19730 - 19860 /Genl./Misc./Circulation/2024

Dated, Delhi the \_\_\_\_\_

Sub:- Notification regarding Licence of Advocate.

12 1 MAR 2024

Forwarded a copy of the letter bearing No. 3121/G-7/Genl.-I./DHC dated 02/03/2024, this office letter bearing diary No. 677/B dated 06/01/2024 alongwith copy of the Notification Ref No. 65/Gen/SF/2024 dated 22/02/2024 of Honorary Secretary, Bar Council of Delhi, received from Administrative Officer(J), for Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi, for information and necessary action to :-

- All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District). *went*
- The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
- All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
- The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
- Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
- P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for Information.

*[Signature]*  
(BARKHA GUPTA)

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi.

Encl. As above

*[Signature]*  
PDES (w) officiating  
23/03/2024

*[Signature]*  
OIC/Genl./w

*[Signature]*  
21/03/24



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+91-11-45603739, 43559586  
E-mail : barcouncilofdelhi@rediffmail.com  
Web. : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्  
**BAR COUNCIL OF DELHI**

(Statutory Body Constituted under the Advocates Act, 1961)  
2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : 65/Gen/SF/2024

**NOTIFICATION**

Dated : 22.02.2024

It is hereby notified for general information that pursuant to the Order dated 16.04.2016 passed by the Disciplinary Committee of Bar Council of India in Stay Petition No. 49/2015 with Review Petition No. 5/2015 (Arising out of BCI Tr. Case NO. 160/2011) titled "Neena Malhotra Vs. Ms. Katori Devi @Ramwati", the licence to practice of Ms. Neena Malhotra [Enrolment No. D/1684/2006] has been revoked from order dated 16.04.2016 of Bar Council of India.

The above revocation emanates from the order dated 08.05.2016 of Bar Council of India to the following effect :-

*" The punishment of debaring the respondent from legal profession for the period commencing from the date on which the order dated 13.12.2014 was communicated till it was recalled in review petition on 16.04.2016, is improved subject to the condition that the said punishment shall not be treated as a stigma against the respondent, for any purpose whatever"*

GENERAL BRANCH

7588  
28/2/24

Col. Arun Sharma (Retd.)  
Secretary



**Copy forwarded for information to :-**

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Neena Malhotra, Advocate A-505, Geetanjali Apartments Near Karkardooma Delhi-110092.
13. Ms. Katori Devi @ Ramwati 3739, Gali Charan Dass, Chawri Bazar, Delhi-110006

B.O. : 1-F, Lawyers' Chambers, High Court of Delhi, New Delhi-110 003 Ph.: 23387701

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No 9382-9456 /CirI./GenI./West/THC/2024

Dated 26/3/24

**CIRCULAR**

**Sub:- Notification regarding License of Advocate.**

**Ref:- Endorsement No. 19730-19860/GenI./Misc./Circulation/2024 Dated 21.03.2024.**

Forwarded copy of above mentioned endorsement letters issued, on the subject cited above, from Ms. Barkha Gupta, Ld. Officer In-charge, General Branch, Central District, THC, Delhi along with copy of letter bearing No. 3121 G-7/GenI.-I./DHC dated 02.03.2024 of the Administrative Officer (Judl.), Hon'ble High Court of Delhi, New Delhi bearing diary No. 677/B dated 06.03.2024 of Office of the Principal District & Sessions Judge (HQs) & copy of Notification No. 65/Gen/SF/2024 dated 22.02.2024 of Honorary Secretary, The Bar Council of Delhi for information and necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Official to upload the same on Centralized Website through LAYERS as well as on the Website of West District.
3. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.

  
**(Ajay Gupta)**

District Judge (Commercial Court) -05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

**Enclosure:- As above.**